

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:2496

ANSWERED ON:08.12.2014

SETTING UP OF LNG TERMINALS

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Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the demand and supply of Liquefied Natural Gas (LNG) including LNG terminal set up in the country along with the method/mechanism of pricing of natural gas to various industrial units, LNG terminal/State-wise;
- (b) whether the Government proposes to set up LNG and Re-gasification terminals in the country by various Oil Marketing Companies including Gas Authority of India Limited (GAIL) and Indian Oil Corporation Limited (IOCL);
- (c) if so, the details thereof along with any such proposals from various States particularly from Uttar Pradesh to set up LNG terminal in Mathura for supply of natural gas to industrial units, State/company-wise;
- (d) the status and implementation of LNG terminals in Kerala and Tamil Nadu and the time by which the said terminals are likely to be set up; and
- (e) whether the IOCL proposes to set up LNG pipeline from Paradip to Visakhapatnam that would connect Hyderabad to transport gas and if so, the details thereof along with the time by which the said pipeline is likely to be set up?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a): Demand of Liquefied Natural Gas (LNG) in the country is price sensitive. Hence demand for LNG in the country will depend on the landed price of Regasified LNG.

Presently, the country is having 79.2 Million Metric Standard Cubic Meter per day (MMSCMD) of Regasification capacity and during the period April to September 2014, 44.55 MMSCMD of RLNG was supplied to consumers in different sectors. As such, the country is having spare regasification capacity which can be utilized depending upon the demand and affordability of consumers in different sectors to absorb imported RLNG.

The price of imported RLNG is market determined and is settled mutually between the buyer and the seller.

(b) & (c): LNG terminals are set up by different entities based on their techno-commercial considerations. Presently, there is no proposal with the Ministry to set up LNG terminal in Mathura.

(d): In September, 2013, Petronet LNG Limited (PLL) has commissioned LNG terminal at Kochi in the State of Kerala with a capacity of 5 MMTPA. Further, IOCL has planned to set up LNG import, storage and regasification terminal with a capacity of 5 MMTPA at Kamrajap Port (formerly Ennore Port) in the State of Tamil Nadu. The terminal is planned to be commissioned by end of 2017-18.

(e): Presently Indian Oil does not have any proposal to set up a gas pipeline from Paradip to Vishakhapatnam.